

आयकर अपीलीय अधिकरण, कोलकाता पीठ "ए", कोलकाता

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH: KOLKATA

श्री प्रदीप कुमार चौबे, न्यायिक सदस्य एवं श्री राकेश मिश्र, लेखा सदस्य के समक्ष
[Before Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member]

I.T.A. Nos. 2130 to 2132/Kol/2024
Assessment Years: 2014-15 to 2016-17

Amber Commoddeal Pvt. Ltd. (PAN: AACCA 1475 E)	Vs.	ACIT, CC-4(1), Kolkata
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

Date of Hearing / सुनवाई की तिथि	28.01.2025
Date of Pronouncement/ आदेश उद्घोषणा की तिथि	03.02.2025
For the assessee / निर्धारिती की ओर से	Smt. Puja Bajaj, A.R
For the revenue / राजस्व की ओर से	Shri Abhijit Adhikari, JCIT, Sr. D.R

ORDER / आदेश

Per Pradip Kumar Choubey, JM:

These are the appeals preferred by the assessee against separate orders of Commissioner of Income Tax (Appeal)-27, Kolkata (hereinafter referred to as the Ld. CIT(A)] dated 23.09.2024 for AY 2014-15 to 2016-17 respectively.

2. At the time of hearing, a letter was placed before us from the assessee's Counsel Smt. Puja Bajaj requesting the Bench to allow the withdrawal the appeals. Accordingly accepting the request of the assessee, we dismiss all the appeals as withdrawn.

In the result, all the appeal filed by the assessee are dismissed as withdrawn.

Order is pronounced in the open court on 3rd February, 2025

Sd/-

Sd/-

(Rakesh Mishra/राकेश मिश्र)

(Pradip Kumar Choubey /प्रदीप कुमार चौबे)

Accountant Member/लेखा सदस्य

Judicial Member/न्यायिक सदस्य

Dated: 3rd February, 2025

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- Amber Commodeal Pvt. Ltd., Shop no. S-03, 2nd Floor, M Galleria Complex, Beside Gumber Petrol Pump, Main Road, Vyapar Vihar, Bilaspur (C.G),Chattisgarh-495001
2. Respondent – ACIT, CC-4(1), Kolkata
3. Ld. CIT(A)-27, Kolkata
4. Ld. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata